

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 54 of 2010

Dated: 4th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

NTPC Ltd. ... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran

ORDER

Admit. Issue notice to the Respondents returnable on 06.04.2010.

Dasti service is permitted.

Post the matter on **06.04.2010.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

surekha/balbir